

SL. No.2

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Video Conference)**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)  
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 18.11.2022 AT 10:30 AM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1314&amp;1315/2022 in CP (IB) No.354/9/HDB/2019</b>
<b>NAME OF THE COMPANY</b>	<b>SRK Food Products Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Prisha OM Foods</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>SRK Food Products Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA 1314/2022**

This is an application filed by the Liquidator praying to receive the final Progress Report. The report received subject to hearing.

**The IA 1314/2022 is allowed and disposed of accordingly.**

**IA 1315/2022**

This is an application filed for dissolution.

**List this matter on 28.11.2022, for hearing.**

**Sd/-**

**MEMBER TECHNICAL**

**Sd/-**

**MEMBER JUDICIAL**